

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-212(PB)/2018

IN THE MATTER OF:

Cadillac Info-Tech Pvt. Ltd.
and
Hallow Infrastructure Pvt. Ltd.

..... Petitioners
..... Respondents

SECTION : Under Section 7 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant / Petitioner : Mr. Pulkit Deora, Adv.
For the Respondent : -

ORDER

List for arguments on 07.09.2018.

— Sd/ —
(M.M. KUMAR)
PRESIDENT

— Sd/ —
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

28.08.2018
Ritu Sharma